

(b) the institutions/officials who have been the recipients of these incentives during the past three years, year-wise, separately; and

(c) whether it is proposed to increase the incentives so as to accelerate the pace of the use of Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The following incentives are available for passing the Hindi examinations:—

(i) Grant of personal pay equivalent of one increment for a period of 12 months;

(ii) Cash awards for passing the Hindi Examinations with merit;

(iii) Lump sum awards for passing Hindi examinations with one's own efforts. These are admissible to employees who are members of operational staff or are posted at places where no Hindi teaching centres of the Government are functioning.

(b) The following incentives are available for doing official work in Hindi:—

(i) Cash prizes are awarded on competitive basis to employees for noting and drafting in Hindi. These are awarded after assessment of the quantum of work done by them;

(ii) A scheme has been introduced awarding shields/trophics to the the Ministries/Departments which show significant progress in the use of Hindi in official work. These prizes have been introduced on a competitive basis.

(iii) Efficiency bonus to typists who maintain the minimum prescribed efficiency both in Hindi and English typewriting.

The information regarding the institutions who have received the awards/prizes in the last three years

is being collected from the various Ministries/Departments of the Government and will be laid on the Table of the House. However, the labour involved in the collection of information in regard to individuals who have received these prizes in the last three years may not be commensurate with the purpose likely to be achieved.

(c) Certain proposals for improving these incentives are being examined.

Demand for Statehood by Goa, Daman and Diu

1071. PROF NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the people of Goa, Pondicherry and Arunachal Pradesh have demanded statehood for their Union Territories;

(b) if so, whether Government have considered their demands;

(c) the time by which these Union Territories would be given statehood; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d). While there had been demands in the past for grant of statehood to the Union territories of Goa, Daman and Diu, Pondicherry and Arunachal Pradesh, no such demand has been received recently. In any case, the whole matter has to be viewed in the context of the wider question of reorganisation of States. The Government have no proposal at present for the reorganisation of any State.

होमगार्डों की सेवा शर्तें

1072. श्री काली चरण शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में होम गार्डों की सेवा शर्तों में सुधार करने का कोई प्रस्ताव है; और

(ख) यदि हां, तो उस पर कब तक कार्यवाही किए जाने का विचार है?